

**Broad Gauge Railway Line between  
Gaya and Rajgir**

\*959. SHRI YAMUNA PRASAD MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to connect Gaya with Rajgir by a broad gauge Railway line; and

(b) if so, the steps taken to implement the proposal ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, Sir.

(b) Does not arise.

**Survey for Broad Gauge Line between  
Gandhidham and Bhuj and from  
Gandhidham to Lakhapat**

\*960. DR. MAHIPATRAY MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a survey of proposed Gandhidham-Bhuj broad gauge extension is in progress;

(b) if so, when it will be completed;

(c) whether a survey from Gandhidham to Lakhapat on coastal route has been completed; and

(d) if so, what are its findings ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, Sir.

(b) By October, 1971.

(c) Yes, Sir; but the reports are under preparation.

(d) The findings of the surveys will be known after the survey reports are finalised by October, 1971.

**Issue of Licence for setting up Flour  
Mills in Assam**

3046. SHRI ROBIN KAKOTI : Will the

Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any licence has been given to any party or person to establish rolling flour mills in the State of Assam during the period 1969 to the end of April, 1971; and

(b) if so, the names of the parties ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Yes, Sir. An industrial licence was issued on 11th May, 1970 to M/s. Gauhati Roller Flour Mills Private Ltd. for setting up of a flour mill at Dispur (Assam) in lieu of the permission given to them in June, 1963.

**Request for shifting of Cycle Parts Manufacturing Machine by Everest Cycles Ltd., Gauhati (Assam)**

3947. SHRI ROBIN KAKOTI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Everest Cycles Limited, Gauhati, Assam applied to Government for removal of certain cycle parts manufacturing machine to some other place; and

(b) if so, whether Government have permitted the Company to remove the particular machinery ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) Does not arise.

**Allotment of Material to Everest Cycles Ltd., Gauhati (Assam)**

3948. SHRI ROBIN KAKOTI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the quantity of Dunlop cycle tyres, Dunlop cycle tubes, licences for import of steel and licences for import of nickel, allotted to the Everest Cycles Limited Gauhati, Assam in the years 1968, 1969 and 1970 ;

(b) the proportionate increase in the production of cycles during these years; and

(c) the amount of Sales Tax and Income Tax paid by the Company during these years ?